

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 253/93.

Date of Order: 29-3-93.

Between:

V. Ramaiah. ✓

Applicant.

and

1. Superintendent of Post Offices,  
Khammam Division, Khammam.
2. Chief Postmaster General, A.P.Circle, Hyderabad.

.. Respondents.

For the Applicant: Mr. S. Ramakrishna Rao, Advocate

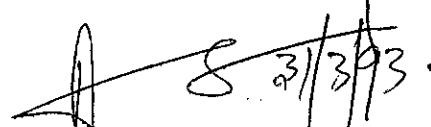
For the Respondents: Mr. N. V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE MR. JUSTICE V. NEELADRI RAO : VICE CHAIRMAN  
AND

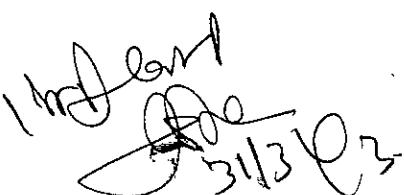
THE HON'BLE MR. R. BALASUBRAMANIAN : MEMBER (ADMN)  
The Tribunal

Admit: Notice. Post in the usual course for final hearing, for counter in the meanwhile. Status quo as on today shall be maintained.

  
8/3/93  
Deputy Registrar (J)

1. The Superintendent of Post Offices,  
Khammam Division, Khammam.
2. The Chief Postmaster General, A.P.Circle, Hyderabad.
3. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT. Hyd.
4. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
5. One spare copy.

pvm

  
8/3/93

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. R. BALASUBRAMANIAN :  
MEMBER (ADMN)

AND

THE HON'BLE MR.T.CHANDRASEKHAR  
REDDY : MEMBER (JUL)

DATED: 29-3-1993

ORDER/JUDGMENT

R.P./ C.P/M.A.No.

in

O.A. No. 253 93.

T.A. NO. (W.P. NO.)

Allowed.

Disposed

Dismissed

## ANSWER

Dismissed

Ordered/Rejected.

No order as to co

in order to do better.

100

pvm

